

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **06.09.2024** (FRIDAY)

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	
2.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	
3.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Ravi	
4.	Comp App (AT) (CH) (Ins) No. 326/2024 For Stay IA No. 889/2024 Delay in refiling IA No. 890/2024	K. Premsagar Rao Vs Dr. K V Srinivas, Chairman - Monitoring Committee, Sainath Estates Pvt. Ltd.	Mr. Pranava Charan	
5.	Comp App (AT) (CH) (Ins) No. 327/2024 For Condone Delay IA No. 891/2024 For Stay IA No. 892/2024	Kerala State Electricity Board Ltd. Vs Kuttanad Coir and Rubber Products & Anr.	Mr. Riji Rajendran Ms. Lily Francis	

6.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs G Satyanarayana Murthy, Liquidator of M/s Kadevi Industries Ltd. & Anr.	Mr. Pranava Charan	
7.	Comp App (AT) (CH) No. 62/2024 For Stay IA No. 880/2024 Delay in refiling IA No. 881/2024	Ms. Beena Thomas Vs Mohamed Biju & 2 Ors.	Mr. Pranava Charan	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No.321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd. WITH	Mr. K Panneer Selvam	
9.	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No.489/2022 For Stay IA No.490/2022 To implead IA No.739/2023	M. Vigneshwaran Vs Mr. Arunava Sikdar, RP, National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) No.77/2022	Arupukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10

11.	IA No.728/2022 (Additional docs) in Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	M/s. Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran- R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan-R9 Mr. AR Ramanathan- R10
12.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10
13.	IA No.637/2023 (For Additional docs.) in Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar- R7 Mr. Sri Ram Venkatavaradan-R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
14.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
15.	IA No. 162/2022 (For Delay in refiling), IA No. 713/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 80/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar

16.	IA No. 88/2023 (For Condone Delay), IA No. 149/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 25/2023	Avena Gudapati Vs Biogreen Papers Ltd	Mr. S Chidambaram, PCS	Mr. J Basava Raja Mr. Ujjwal Jain (For Impleadment)
17.	IA No. 1323/2023 (For Condone Delay), IA No. 238/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 431/2023 For Stay IA No. 1324/2023 For Exemption IA No. 1325/2023	The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao, RP of Srikanth International Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	Mr. Nithin Chowdary Pavuluri-R1 Ms. T Phani Umasankar- R2
18.	IA No. 112/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & Anr.	Mr. Satish Rai	
19.	IA No. 752/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd.	Mr. Sushil Kumar	Mr. Anant Merathia
20.	IA No.542/2022 (For Substitution), IA No. 918/2023 (To Implead) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Directions IA No. 1095/2023 For Urgent Hearing IA No. 225/2024	P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors	Mr. TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar-R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No.343/2022	Ferrous Metallic Enterprises Rep by Mr. Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr. VK Sajith	Mr. Y. Suryanarayana-R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi- R10
22.	Comp App (AT) (CH) (Ins) No.116/2023 For Stay IA No.402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No.405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt. Ltd. & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4
23.	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India rep through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	Mr. Avinash Krishnan Ravi- R1
24.	Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs Mr. RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	Ms. P Chitra Nirmala- R3
25.	Comp App (AT) (CH) (Ins) No. 59/2024 For Exemption IA No. 182/2024 For Stay IA No. 183/2024	Mahendra Kumar Singhi Vs Mr. RS Doddabyregowda, RP of Steel Hypermart India	Mr. Satish Rai	Ms. P Chitra Nirmala
26.	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024	Mr. Rajender Prasad Tak, Liquidator of M/s KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr.	Mr. Abhishek Anand	Mr. Kishore Balasubramanian- R1 Mr. Surya Teja SS Nalla- R2

27.	Comp App (AT) (CH) (Ins) No. 67/2024	Mr. Nagarajan Vs Mohalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd.	Mr. Rohan Rajasekaran	Mr. B Dhanaraj
28.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors	Mr. CV Shailandharan	Mr. Anand- R2 Mr. Pranava Charan- R3 Mr. Menon-R4 Mr. Varun Srinivasan- R5
29.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Mr. Satheesh Babu VK Vs State Bank of India WITH	Mr. Shivshankar R Panicker	Mr. Pranava Charan
30.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Mr. Saleesh K Satheesh Vs State Bank of India	Mr. Shivshankar R Panicker	Mr. Pranava Charan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	TA (AT) No. 225/2021 (CA (AT) (Ins) No. 195/2020 For Exemption IA No. 492/2020 For Direction IA No. 493/2020)	K Kuppaswamy & Anr. Vs G. V. Ravikumar & 2 Ors. WITH	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi- R1 Ms. Madhusmita Bora- R2
32.	TA (AT) No. 226/2021 (CA (AT) (Ins) No. 196/2020 For Exemption IA No. 495/2020 For Direction IA No.496/2020)	K. Kappaswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors.	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi- R1 Ms. Madhusmita Bora- R2
33.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Exemption IA No. 71/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Mr. T Ravichandran- R2 Mr. PV Dinesh- R3

34.	Comp App (AT) (CH) (Ins) No. 303/2023 For Stay IA No. 929/2023 For Directions IA No. 928/2023 For Exemption IA No. 927/2023	NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd. WITH	Mr. Gagan Chhabra	Mr. M Roshan Atiq
35.	Comp App (AT) (CH) (Ins) No. 304/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023 For Exemption IA No. 930/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. M Roshan Atiq
36.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No.1077/2023 & 469/2024	Sriharan Sripathamathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors	Ms. J Parimalam	Mr. Jose John- R1- R4, R7 Ms. C Keerthana- R6
37.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
38.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
39.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
40.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D

41.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors	Mr. Santosh Ukkur	Mr. T Ravichandran- R1 Mr. T Sundar Rajan- R2 Mr. K Surendar and Chenthoori Pugazhendhi- R3
42.	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66 & 714/2024	Union Bank of India Stressed Asset Management Branch Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Bhagavath Krishnan	Ms. Lakshana Viravalli

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500